

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/111/2016
NAME OF THE PETITIONER(S) : B. Adi Narayana Reddy & another
NAME OF THE RESPONDENT(S) : Adarsh Estates Private Limited & 5 others
UNDER SECTION : 111, 397/398, 402 & 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1	For TK Bhaskar SHWETHA VASUDEVAN	Counsel for the Petitioners	
2	Athiban Vijay for Aditya Reddy	Counsel for R5 & R6	
3	ABISHEK RAMAN	Counsel for R1 to R4	

ORDER

Ms. Shwetha Mohan, Proxy representing Shri T.K. Bhaskar Senior Counsel for Petitioners present. Shri Abishek Raman, Counsel for R1 to R4 present. Shri Athiban Vijay, Counsel for R5 to R6 present. Counsel for R5 to R6 filed an application with a prayer to transpose them as *Petitioners for which R1 to R4 sought time for filing counter*. Time enlarged finally. Put up on 5/6/2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)